

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/14(CHE)/2024

NAME OF THE PETITIONER : Mohanlal Gopal (Liquidator)
(Green World Projects Pvt Ltd)

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 59(7) of IBC, 2016

ORDER

Ld. Counsel Mr.V.Tharish for the Petitioner.

Petitioner has filed synopsis.

List the petition for hearing on **01.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk